

the Companies, Act, 1956 was passed keeping the social and economic objectives in view. Its provisions are continuously under review and amending Acts were passed in 1960, 1963 and 1965 to eradicate evils and remove loopholes which came to notice.

(c) Criticisms and suggestions from all possible sources are taken careful note of in the Department and examined. If the need arises for bringing about any further changes, necessary amendments will be taken up at the appropriate time.

Production in Three-wheeler Vehicle Industries

*330. Shri Ramachandra Ujaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhal:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the production in the three-wheeler vehicle industries has gone down;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir. The production Three-wheelers has gone down to some extent.

(b) and (c). The fall in production is primarily due to the reduced allocation of foreign exchange made to the industry last year on account of foreign exchange difficulties. This industry has now been included in the list of industries eligible for assistance against the International Development Agency Credit and has been released foreign exchange for the import of components/raw materials to the extent of full utilization of the installed capacity. In view of this, it is anticipated that the production of three-wheelers will pick up during this year.

Factory in Kenya with India's Collaboration

*331. Shri Onkar Lal Berwa: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that a Bombay firm will help in the establishment of a Crown Cork, Cork Disk, Gaskets and Cork Liners Factory in Kenya;

(b) if so, the terms of the agreement; and

(c) how many more factories are proposed to be set up in Kenya with the Indian collaboration in the near future?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) According to the arrangements approved, the Indian collaborator will supply from India, indigenous capital goods, equipment, tools, structuralists etc. worth Lb. 36,000 towards their share capital in the proposed venture. Besides, the Indian party will make available the requisite technical know-how required for the setting up of the project and also provide for the training of the local technicians in their works in India.

(c) Apart from the project which the Hon'ble Member has referred to, the Government of India have approved proposals from different Indian industrialists for the establishment of 7 more Joint industrial ventures in Kenya. One of these for cotton textiles is already in production.

Prices of Foodgrains and other Commodities

*332. Shri Abdul Ghani Dar:
Shri Mohasin:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that in the States where non-Congress Ministries have been formed, the prices of foodgrains and other commodities have considerably fallen;